

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/70(CHE)/2023

**NAME OF THE PETITIONER** : Behin Gnanaraj (Proprietor) of  
M/s. B COTS

**NAME OF THE RESPONDENT(S)** : Sri Venkatesa Fabrics Ltd

**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016  
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**ORDER**

Ld. Counsel for the Mr.Ragupathy for the Petitioner. Ld. Counsel  
Mr.Vidhya Shankar for the Respondent

In this case the Respondent has filed appeal before the Hon'ble NCLAT  
(No.64 of 2024. on the order of this Tribunal dated 18.03.2024.

The appeal is coming up for hearing on 18.06.2024.

List the Petition for hearing on **01.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

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